

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 15

**COMP.APPL 299/2023 (New CA) CA 102/2021 CA 1192/2020 CA 328/2021 IN CP/3638(MB)2018**

CORAM:

**MS. ANU JAGMOHAN SINGH**  
**HON'BLE MEMBER (T)**

**SHRI H.V. SUBBA RAO**  
**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **11.07.2023**

NAME OF THE PARTIES: -

**UNION OF INDIA**

**V/S**

**INFRASTRUCTURE LEASING & FINANCIAL  
SERVICES LTD**

Section 241-242 Rule 11 of NCLT

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**ORDER**

Mr. Harsh Salgia Ld. Counsel appearing for the applicant in CA 328/2021 is present.

**CA 1192/2020, CA 328/2021**

Heard and Reserved for order.

**Comp. Appl 299/2023, CA 102/2021**

List these applications on Board on 29.08.2023.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-  
**H.V. SUBBA RAO**  
**Member (Judicial)**

Jagdish